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GOVERNMENT OF TAMIL NADU
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TAMIL NADU GOVERNMENT GAZETTE

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CHENNAI, MONDAY, APRIL 24, 2017
Chithirai 11, Hevilambi, Thiruvalluvar Aandu-2048

Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT

(Salaries)

NOTIFICATION UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 101, Finance (Salaries), 24th April 2017, Chithirai 11, Hevilambi, Thiruvalluvar Aandu-2048.]

No. II(2)/FIN/295(c)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the Purchase of raw materials by Erode District Co-operative Milk Producers' Union for the Erode cattle feed plant required for the production of cattle feed through National Co-operative Dairy Federation of India Limited e-market.

K. SHANMUGAM,
Additional Chief Secretary to Government.